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MA-6700-2023

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

## HON'BLE SHRI JUSTICE AVANINDRA KUMAR SINGH $\hbox{ON THE $1^{st}$ OF MAY, 2025}$

MISC. APPEAL No. 6700 of 2023

## AAKASH JAIN Versus BABLI AND OTHERS

Appearance:

None for the parties.

## **ORDER**

I.A. No. 6788 of 2025 is an application for withdrawal of the appeal.In view of the grounds mentioned there, aforesaid I.A. is allowed.Accordingly, the appeal stands dismissed as withdrawn.

(AVANINDRA KUMAR SINGH) JUDGE

VSG